

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-49(ND)/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
08.02.2018**

**NAME OF THE COMPANY: Gac Infratech Pvt. Ltd. VS. TDI Infrastructure
Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

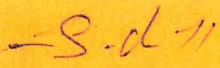
For the Petitioner: Mr. Gaurav Mitra, Mr. Raghav Kakar & Ms. Shriya
Raychaudhuri, Advocates

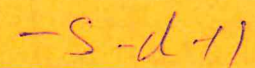
For the Respondent: Mr. N. Mahabir and Mr. P.C. Arya, Advocates

ORDER

Ld. Counsel for the Respondent submits that he shall be filing the
reply during the course of the day. An advance copy has already been
supplied to the opposite counsel.

To come up for arguments on 26th February, 2018.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**